

**PROCEEDINGS OF THE COURT OF PRL.DISTRICT AND SESSIONS
JUDGE AT CHICKBALLAPUR.**

Sub :- Recruitment to the posts of Peons.

- Read :-**1) This office Notification No.1/17 dtd.27.02.2017
2) This office interview dtd:25.02.2019 to 28.02.2019
3) This office provisional selection order No.78/2019
dt: 30.03.2019
4) This office Note and orders passed thereon.

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ORDER NO.ADM 128/2019, CHICKBALLAPUR, DATED : 06.08.2019

The following candidates have been appointed as Peons with immediate effect in the grade of **Rs. 17000-400-18600-450-20400-500-22400-550-24600-600-27000-650-28950** with usual allowances admissible to the post, temporarily on probation for a period of **TWO** years as per Direct Recruitment Rules vide this Office Notification & Provisional Selection Order cited at Reference No.1 & 3 above & the candidates are posted to the Courts shown against their names in the Column No.3 as detailed below:-

Sl. No	Name & Address of the Candidates	Court to which Posted
01	Pallavi C.L., Chikkur Post, Arasikere Taluk, Hassan District	Prl. Senior Civil Judge and CJM, Chikkaballapura
02	Jyothi N, Behind Okkaligara Hostel, 3 rd Cross, Kelakote C.K.Pura, Chitradurga Taluk, Chitradurga District.	Prl. Civil Judge and JMFC, Gowribidanur
03	Susheela P, Pichaguntrahalli Village, Hunkunda Post, Banagarpet Taluk, Kolar District.	Prl. Civil Judge and JMFC, Chintamani
04	M Nagamani, Arabikothanur Village, Arabikothnur Post, Kolar Taluk, Kolar District.	Senior Civil Judge and JMFC, Chintamani
05	Yashaswini M.N., Ward No.27 'D', B.M. Road, D.V.T. Pete, Chickballapur.	Civil Judge and JMFC, Gudibande
06	Veerabhadrayya Shankarayya Hiremath, Dyamavva Temple, Mavinabhavi Post, Lingasugur Taluk, Raichur District.	Civil Judge and JMFC, Gudibande
07	Naveen H.T., Keredurgamma Keri, O.T. Road, 10 th Cross, Shimoga Taluk, Shimoga District.	Prl. Civil Judge and JMFC, Chikkaballapura
08	Raghavendra Hanagi S/o Shekappa Hanagi, Hospete Oni, Kerur Post, Badami Taluk, Bagalakote District.	Prl. Civil Judge and JMFC, Sidlaghatta
09	Danamma M. Nagareshi, D.M. Nagareshi Sindhagi Road, Near Hanuman Temple, Yogapura Colony, Vijayapura Taluk, Vijayapura District.	Prl. District and Sessions Court, Chikkaballapura
10	Nithin R S/o Revanna, Near Gangamma Temple, Keelukote, Kolar Town, Kolar District.	Prl. Civil Judge and JMFC, Chintamani
11	Sinkindrabasha Kurikai, Yalogod Post, Sindgi Taluk, Vijayapura District.	Senior Civil Judge and JMFC, Chintamani

12	Iranna Kurubar, Near Dyamma Devi Temple, Badami Road, Chikanal, Hunagund Taluk, Bagalakote District.	Prl. Senior Civil Judge and CJM, Chikkaballapura
13	Shilpa Magi, Near Maruthi Temple, Dammur Post, Vadageri, Hunagund Taluk, Bagalakote District.	Prl. Civil Judge and JMFC, Chikkaballapura
14	Pavithra B, No.11651, C/o Siddegowda, Vijayanagar 4 th Stage, Near Ring Road, R.M.P. Layout, Mysore Taluk, Mysore District.	Prl. District and Sessions Court, Chikkaballapura.
15	Ramappa Laxmappa Madar, Benakanadoni Post, Hunagund Taluk, Bagalakote District.	Prl. District and Sessions Court, Chikkaballapura.
16	Hema M D/o Muniraju S, 4 th Block, Bethamangla Village and Post, K.G.F Taluk, Kolar District.	I-Addl. District and Sessions Court, Chikkaballapura

1) The seniority of the Candidates will be determined as per Rules 5(1)(a) of the Karnataka Government Servants(Seniority) Rules 1957 .

2) **The candidates shall report themselves for duty in the concerned Court within fifteen days from the date of this Order, failing which their appointment will be cancelled.**


3) As per Govt. Order No. FD 8 SRP(CSC) 84 dated 18.07.1984, they shall pay the First Insurance Premium in cash at the time of their report for duty in the concerned Courts as specified in para 6.1 of the Karnataka State Employees Group Insurance Scheme Rules 1981.

4) The selected candidates comes under New Pension Scheme.

5) This Order shall take effect forthwith.

The concerned Office is directed to:-

- i) To obtain the oath of allegiance and also a declaration regarding the plurality of marriage and report the same along with the intimation of the date on which the candidate reported for duty in the Court
- ii) To collect and remit the prescribed Insurance premium from the candidate after taking the candidate to duty towards the Karnataka State Employees Group Insurance Scheme Rules, 1981.


(S.H. KORADDI)
 Prl. District and Sessions Judge,
 CHICKBALLAPUR
 PRL. DISTRICT AND SESSIONS JUDGE
 CHICKBALLAPUR